NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER : CP/630/ (IB)/2017

NAME OF THE PETITIONER(S) : GOEL STEEL COMPANY

NAME OF THE RESPONDENT(S) : SEO YEONG DIETECH PVT LTD

UNDER SECTION : 9 RULE 6

S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE**

REPRESENTATION BY WHOM

1). ANADI MERATHIA COUNT POI AMMicant 2. S. Snigivasan - Manager Account Papulin

ORDER

Counsel for petitioner present. Manager, Accounts, representing the respondent company present and stated that the matter is almost settled between the parties and they have paid Rs.2,80,457/- and prayed for time for paying the balance amount. Counsel for petitioner stated that he has no objection for granting time to the respondent. Time is enlarged at request. Put up on 30.11.2017.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

bc